

Establishment of heavy industries in Rajasthan

†1812. SHRI ASHK ALI TAK: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of heavy industries established in Rajasthan during the last three years; and

(b) the quantum of fund provided by the Central Government to the State Government for setting up of heavy industries and the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) Under the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, no heavy industry has been established in Rajasthan during the last three years.

(b) Does not arise.

ONGC agreement with Chinese firm on oil exploration

1813. SHRIMATI JAVA BACHCHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the ONGC has signed an agreement with China's National Petroleum Corporation on Hydrocarbon exploration, crude oil refining and building oil and gas pipelines;

(b) if so, the details thereof; and

(c) whether it will be beneficial to India, if so, in what way?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Yes Sir, A Memorandum of Understanding (MoU) was signed between Oil and Natural Gas Corporation Limited (ONGC) and China's National Petroleum Corporation (CNPC) on 18th June, 2012.

The MoU between ONGC and CNPC is signed with an intention to extend co operation in the hydrocarbon sector for mutual benefits. The MoU agreed between ONGC and CNPC (Parties) for co-operation in following areas:

(i) Exploration and Production in countries other than India and China;

(ii) refining, treating and processing of crude oil and natural gas;

† Original notice of the question was received in Hindi.